

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Appeal No. 27 of 2015 (SZ)

Appellant(s)
MR. Sudhakar Hegde
Bangalore.

Vs. Respondent(s)
State Level Environment Impact
Assessment Authority and others.

Legal Practitioner for Appellant

Legal Practitioner for Respondents
Mr. Devaraj Ashok for R-1 & R-4
M.R. Gokul Krishnan for R-2
Mrs. Anandha Valli for R-3

Note of the Registry	Orders of the Tribunal
Order No. 18	<p>Date : 27th November, 2017</p> <p>There is no representation for the appellant.</p> <p>Learned counsel appearing for the respondents are present.</p> <p>The appeal is listed for final arguments.</p> <p>As the Expert Member is not available, list the matter for final arguments on 11.01.2018.</p> <p style="text-align: right;">.....J.M. (Justice M.S.Nambiar)</p>